

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000010/2023	M/S. RELIABLE HITECH INFRASTRUCTURE PRIVATE LIMITED VS STEEL AUTHORITY OF INDIA LTD.	BILKAM KESHARI SAHU VS	// ()
2	BLAPL/0002484/2023	KAMAL @ KAMLESH AHIR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /335 /2022 () //
3	BLAPL/0002485/2023	SOMANATH PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BARKOTE /479 /2022 () //
4	BLAPL/0002486/2023	CHAITANYA BISWAL VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /0326 /2022 () //
5	BLAPL/0002487/2023	AFTAR ALLI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
6	BLAPL/0002488/2023	AKSHAYA KUMAR PRADHAN @ NALU @ AKHAY KUMAR PRADHAN VS STATE OF ODISHA	SMYRANWIBEDI VS	KANDHEIGOLE /272 /2022 () //
7	BLAPL/0002489/2023	BIRANCHI NARAYAN DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
8	BLAPL/0002490/2023	BIKASH NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	MOTANGA /96 /2022 () //
9	BLAPL/0002491/2023	SADANANDA DAS VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //
10	BLAPL/0002492/2023	BISWARANJAN NAIK @ KUHAN @ KUNA VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /110 /2023 () //
11	BLAPL/0002493/2023	SK MAIRAJ HOUSEN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ /0 () //

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12	BLAPL/0002494/2023	SAMARU BHATRA VS STATE OF ODISHA	P.V.S NANAJI ACHARYA VS	KOTPAD /0185 /2022 () //
13	BLAPL/0002495/2023	AKSHYA KUMAR MEHER VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BELPARA /8 /2023 () //
14	BLAPL/0002496/2023	PABITRA LENKA@BAGHA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	RAGHUNATHPUR /111 /2021 () //
15	BLAPL/0002497/2023	RASHMI RANJAN DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KAMAKHYANAGAR /379 /2022 () //
16	BLAPL/0002498/2023	SUKA BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	INDUASTRIAL,NISA /150 /2021 () //
17	BLAPL/0002499/2023	BIREN KUMAR NAYAK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAJURIPADA /19 /2023 () //
18	BLAPL/0002500/2023	RAJALAXMI BEHERA@ MUSKAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /17 /2023 () //
19	BLAPL/0002501/2023	SUVENDRA PARIDA @ LIPU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /4 /2023 () //
20	BLAPL/0002502/2023	GANGULI @ SANGRAM NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KAMAKHYANAGAR /379 /2022 () //
21	BLAPL/0002503/2023	BIMAL NAIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHUBAN /435 /2022 () //
22	BLAPL/0002504/2023	HIMANSHU SEKHAR SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	DHENKANAL SADAR /20 /2023 () //
23	BLAPL/0002505/2023	PRAHALLAD SETHI	ANIRUDHA DAS	/ /0

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		VS	VS	()
24	BLAPL/0002506/2023	STATE OF ODISHA LALLU KUMAR YADAV	DUSHMANTA SAHOO	// MOHANA /32 /2021
		VS	VS	()
25	BLAPL/0002507/2023	STATE OF ODISHA KANHA@JUBARAJ BEHERA	DUSHMANTA SAHOO	// ADVA /65 /2020
		VS	VS	()
26	BLAPL/0002508/2023	STATE OF ODISHA MANOJ RAY @ MANOJ KUMAR RAY	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
27	BLAPL/0002509/2023	STATE OF ODISHA LAKSHMAN SRINIVASAN	SOUMYA RANJAN MOHANTY	// / /0
		VS	VS	()
28	BLAPL/0002510/2023	REPUBLIC OF INDIA (CBI) MANOJ KUMAR BEHERA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /16 /2023
		VS	VS	()
29	BLAPL/0002511/2023	STATE OF ODISHA BASUDEV MEHER	JUGALA KISHORE PANDA	// BAUNISUNI /91 /2022
		VS	VS	()
30	BLAPL/0002512/2023	STATE OF ODISHA MANAS NAIK	ARUN KUMAR DAS (1)	// MOTANGA /11 /2023
		VS	VS	()
31	BLAPL/0002513/2023	STATE OF ODISHA PRABHUDHAN ADKATIA @ GULA	BIJAYA KUMAR RAGADA	// POTTANGI /12 /2023
		VS	VS	()
32	BLAPL/0002514/2023	STATE OF ODISHA DASARATHI TUDU	SATYASHREE MOHANTY	// MANCHESWAR P.S. /474 /2019
		VS	VS	()
33	BLAPL/0002515/2023	STATE OF ODISHA BARUN BAG	SARATHI JYOTI MOHANTY	// MELCHHAMUNDA /43 /2013
		VS	VS	()
34	BLAPL/0002516/2023	STATE OF ODISHA PURNA CHANDRA MALLICK	CHANDAN SAMANTARAY	// SORO /398 /2020
		VS	VS	()

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35	BLAPL/0002517/2023	STATE OF ODISHA SUJIT PAHAN @ SUJIT PAHANA VS	JYOTIRMAYA SAHOO VS	// RAIKIA /77 /2022 ()
36	BLAPL/0002518/2023	STATE OF ODISHA SANTOSH RANA @ SAHOO VS	PURNA CHANDRA MOHARANA VS	// CHOUWAR /220 /2017 ()
37	BLAPL/0002519/2023	STATE OF ODISHA MIR MENHAJ QUADRI VS	UNMESH CHANDRA JENA VS	// SPL.TASK FORCE /5 /2021 ()
38	BLAPL/0002520/2023	STATE OF ODISHA GENDURI HO VS	ANJAN KUMAR BISWAL VS	// / /0 ()
39	BLAPL/0002521/2023	STATE OF ODISHA RABINDRA NAIK VS	SANTOSH KUMAR MOHANTY VS	// PATNAGARH /200 /2021 ()
40	BLAPL/0002522/2023	STATE OF ODISHA GOURAB GANDA VS	RAJIB LOCHAN PATTNAIK VS	// CHITRAKONDA /6 /2023 ()
41	BLAPL/0002523/2023	STATE OF ODISHA TANUA @ TANUJA KUMAR SWAIN VS	SAMBIT BISWAL VS	// PARADEEP LOCK /33 /2023 ()
42	BLAPL/0002524/2023	STATE OF ODISHA BHAGABAN SWAIN VS	BASUDEV PUJARI VS	// KABISURYANAGAR (KODALA) /198 /2022 ()
43	BLAPL/0002525/2023	STATE OF ODISHA TAPAN KUMAR PATRA VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /19 /2023 ()
44	BLAPL/0002526/2023	STATE OF ODISHA BHOLA SUNA VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA /676 /2022 ()
45	BLAPL/0002527/2023	STATE OF ODISHA PRAHALLAD DHIBAR VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// KANDHEIGOLE /33 /2023 () //

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46	BLAPL/0002528/2023	SUKA RANABIDA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /68 /2023 () //
47	BLAPL/0002529/2023	BALARAM MEHER VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	barpalli /211 /2022 () //
48	BLAPL/0002530/2023	SAYED MAHAMMAD ALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /18 /2023 () //
49	BLAPL/0002531/2023	SATYAJIT NAYAK @ DIBIRI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KAMAKHYANAGAR /487 /2022 () //
50	BLAPL/0002532/2023	RACHANA SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /36 /2023 () //
51	BLAPL/0002533/2023	MOBAL RAJA RAO VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /116 /2022 () //
52	BLAPL/0002534/2023	DAMODAR KHARA VS STATE OF ODISHA	SURYAKANTA DASH VS	CHITRAKONDA /142 /2022 () //
53	BLAPL/0002535/2023	UPENDRA JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /1 /2023 () //
54	BLAPL/0002536/2023	AZAD BANCHHOR VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	BURLA /0610 /2022 () //
55	BLAPL/0002537/2023	SADANANDA PRADHAN VS STATE OF ODISHA	MONIKA SAMAL VS	SPL.TASK FORCE /7 /2015 () //
56	BLAPL/0002538/2023	MD. SHAMSHAD UDDIN VS STATE OF ODISHA	SANKET KANUNGO VS	CYBER CRIME AND ECONOMIC OFFENCE /1 /2022 () //
57	BLAPL/0002539/2023	SANTOSH RAY @ BIHARI	SUSHANTA KUMAR PRADHAN	KUCHINDA /175 /2022

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000172/2023	M/S ADITYA STEEL INDUSTRIES SRAMIK SANGH	B.BARAL	//
		VS	VS	0
		ADITYA STEEL INDUSTRIES LTD.,		//
59	CMAPL/0000173/2023	SEBAK CHARAN KHADIRATNA @SEBAK CHARAN DAS KHADIRATNA		//
		VS	VS	0
		STATE OF ODISHA		//
60	CMAPL/0000174/2023	PRINCIPAL COMMISSIONER OF INCOME TAX	RADHEYSHYAM CHIMANKA,SR. STANDING COUNSEL(IT)	//
		VS	VS	0
		ORISSA COMPUTER ACADEMY		//
61	CMAPL/0000175/2023	BUTUNG JHANKAR	SASANKA SEKHAR SAHOO	//
		VS	VS	0
		COLLECTOR, KALAHANDI		//
62	CMAPL/0000176/2023	SATYABRATA MALLICK	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
63	CMP/0000231/2023	M/S. SWARNA NURSING HOME, BBSR	TUSAR KUMAR MISHRA	//
		VS	VS	0
		SAHANA KHATUN		//
64	CMP/0000232/2023	KRISHNA GUPTA	DESHA RANJAN RATH	//
		VS	VS	0
		SUCHITRA PRASAD		//
65	CMP/0000233/2023	SASIKANTA SATAPATHY	SMITA RANJAN PATANAIAK	//
		VS	VS	0
		BALPREET SINGH SABHARWAL		//
66	CONTC/0001444/2023	SUKANTA CHANDRA PARIDA	ADV	//
		VS	VS	0
		SAMARTH VERMA, I.A.S.		//
67	CONTC/0001445/2023	SUBHASH CHANDRA SAMANTARAY	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
		ASWATHY S,IAS		//
68	CONTC/0001446/2023	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY (KIMET), ANGUL	MECHHARIBOSE	//
		VS	VS	0

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69	CONTC/0001447/2023	SAMAR BALLAVA PANDA, B.M., S.B.I., CHHENDIPADA CHANDAN PRAJAPATI VS	ADV ADV	// // ()
70	CONTC/0001448/2023	SUSAMA BILUNG, ADDL. DIST. MAGISTRATE., KEONJHAR JAHARLAL UPADHYAYA VS	ADV ADV	// // ()
71	CONTC/0001449/2023	ASWATHI S, I.A.S. GHANASHYAM SAHU VS	ADV ADV	// // ()
72	CONTC/0001450/2023	ANU GARG, I.A.S. PABITRA KUMAR SAHOO VS	ADV ADV	// // ()
73	CONTC/0001451/2023	SUSHIL KUMAR LOHANI, I.A.S. MANGAL CHARAN TUDU VS	BHARAT CHANDRA PATRA ADV	// // ()
74	CONTC/0001452/2023	AMRIT RUTURAJ, IAS NIRANJAN BEHERA VS	H.K.MALLIK ADV	// // ()
75	CONTC/0001453/2023	STATEOF ODISHA, ST AND SC DEV., MINORITIES AND BACKWARD CLASSES WELFARE DEPT. SABITA PATI VS	Sahasransu Sourav ADV	// // ()
76	CONTC/0001454/2023	KULAMANI PADHI, OCS (I) ABHAYA KUMAR DASH VS	ADV ADV	// // ()
77	CONTC/0001455/2023	AMRIT RUTURAJ, IAS MANASI TRIPATHY VS	ADV ADV	// // ()
78	CONTC/0001456/2023	CHANDANI CHANDRAN, DIRECTOR OF SECONDARY EDUCATION, ODISHA SARADA PRASAN SAHOO VS	ADV ADV	// // ()
79	CONTC/0001457/2023	ANIL PRAKASH, GROUP GENERAL MANAGER (CIVIL), BBSR BEGUM BENAZIN BIBI VS	ADV. ADV.	// // ()
		RUPA ROSAN SAHOO, IAS		//

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80	CONTC/0001458/2023	GANGADHAR SATAPATHY VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY,	ADV VS	// ()
81	CRLA/0000242/2023	BIPIN CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	DINESH KUMAR PATRA VS	VIGILANCE PS (BERHAMPUR) /4 /2013 () //
82	CRLA/0000243/2023	KUNA BEHERA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BARAMBA /25 /2023 () //
83	CRLMC/0001123/2023	JAYA CHANDRA PRADHAN VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	/ /0 () //
84	CRLMC/0001124/2023	SUDAM JAYPURIA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LEPHRIPADA /41 /2022 () //
85	CRLMC/0001125/2023	MANAS RANJAN DASH VS STATE OF ODISHA	BALARAM NAYAK VS	EOW,BHUBANESWAR /8 /2022 () //
86	CRLMC/0001126/2023	NIRANJAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /135 /2021 () //
87	CRLMC/0001127/2023	JHUNA PRADHAN @ JHUNALATA NAYAK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	BALIPATNA /93 /2013 () //
88	CRLMC/0001128/2023	M/S. KUBOTA AGRICULTURAL MACHINERY INDIA PVT.LTD VS STATE OF ODISHA	PAUL KUMAR DAS VS	/ /0 () //
89	CRLMC/0001129/2023	BIMAL DAS VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 () //
90	CRLMC/0001130/2023	SHAKTI SHANKAR MOHANTY VS STATE OF ODISHA	MANOJ BIHARI DAS VS	/ /0 () //
91	CRLMC/0001131/2023	ANUSAYA JENA	GURUPRASAD BEHERA	/ /0

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		VS	VS	()
92	CRLMC/0001132/2023	STATE OF ODISHA MAHENDRA BHOI	SANTOSH KUMAR DWIVEDY	// BALIANTA P.S. /458 /2022
		VS	VS	()
93	CRLMC/0001133/2023	STATE OF ODISHA SMT. ANUSAYA JENA	GURUPRASAD BEHERA	// / /0
		VS	VS	()
94	CRLMC/0001134/2023	STATE OF ODISHA PARAM NAHAK	BITAS KUMAR SWAIN	// EOW,BHUBANESWAR /01 /2012
		VS	VS	()
95	CRLMC/0001135/2023	STATE OF ODISHA KAMAKHYA PRASAD SATPATHY	SMRUTI RANJAN MOHAPATRA	// MAHILA P.S. BUXIBAZAR /33 /2022
		VS	VS	()
96	CRLMC/0001136/2023	STATE OF ODISHA ARJUN SAHU	BIJAYA KUMAR RAGADA	// JHARSUGUDA /714 /2022
		VS	VS	()
97	CRLMC/0001137/2023	STATE OF ODISHA HARI CHANDRA NAYAK	DEEPAK KUMAR MOHAPATRA	// MAHILA P.S. BUXIBAZAR /4 /2010
		VS	VS	()
98	CRLMC/0001138/2023	STATE OF ODISHA PRAFULLA MAHARANA	MD. G. MADANI	// SIMULIA /156 /2022
		VS	VS	()
99	CRLMC/0001139/2023	STATE OF ODISHA SUBALA KUNDA	AMITAV MOHANTY	// RAJKANIKA /222 /2016
		VS	VS	()
100	CRLMC/0001140/2023	STATE OF ODISHA BISWANATH JENA	SATYAJIT MOHAPATRA	// BHADRAK TOWN /18 /2018
		VS	VS	()
101	CRLMC/0001141/2023	STATE OF ODISHA PRAMOD MOHANTY @ BAPUNI	JAYAKRISHNA MOHAPATRA	// CHANDABALI /335 /2022
		VS	VS	()
102	CRLMC/0001142/2023	STATE OF ODISHA DIBAKAR RAUTIA	Jibardhan Mendali	// KUCHINDA /243 /2022
		VS	VS	()

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103	CRLMC/0001143/2023	STATE OF ODISHA RAJESH KUMAR MOHANTY VS	RAMDAS ACHARY VS	// KUMBHARAPARA /313 /2022 ()
104	CRLMC/0001144/2023	STATE OF ODISHA RASHMILATA MUNA @ RASMILATA MUNA VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /89 /2017 ()
105	CRLMC/0001145/2023	STATE OF ODISHA ARUN KUMAR SAHU VS	HIMANSHU SEKHAR MISHRA VS	// TUSRA /61 /2012 ()
106	CRLMC/0001146/2023	STATE OF ODISHA PRAVATI SWAIN VS	SURYAKANTA DWIBEDI VS	// NIALI /210 /2022 ()
107	CRLMC/0001147/2023	STATE OF ODISHA ALOK BEHERA VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL TOWN /42 /2023 ()
108	CRLMC/0001148/2023	STATE OF ODISHA BULU @ JYOTI RANJAN NAIK VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL TOWN /42 /2023 ()
109	CRLMC/0001149/2023	STATE OF ODISHA BUBU @ BHABANI SHANKAR BHANJA VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL TOWN /42 /2023 ()
110	CRLMC/0001150/2023	STATE OF ODISHA SAROJ KUMAR DAS @ SAROJ DAS VS	BHARAT BHUSAN ROUTRAY VS	// MAHILA PS,SEC-3,ROURKELA /106 /2014 ()
111	CRLMC/0001151/2023	STATE OF ODISHA SIMANCHAL BEHERA VS	PRASANTA KUMAR NANDA VS	// SURADA /261 /2021 ()
112	CRLMC/0001152/2023	STATE OF ODISHA BULUKA TADINGI VS	TUKUNA KUMAR MISHRA VS	// SESHKHAL /90 /2022 ()
113	CRLMC/0001153/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	// GANIA /27 /2009 () //

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114	CRLMC/0001154/2023	RAJKUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /159 /2022 () //
115	CRLMC/0001155/2023	ANIL KUMAR JENA @ KANHU VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BAGHAMARI /70 /2022 () //
116	CRLMP/0000439/2023	CHINMAYA KHATULA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
117	CRLMP/0000440/2023	M/S SOMSAI INDUSTRIES (P) LTD., CUTTACK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
118	CRLMP/0000441/2023	CHANDRABHANU NAIK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	/ /0 () //
119	CRLMP/0000442/2023	BASANTI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
120	CRLMP/0000443/2023	MINATI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
121	CRLMP/0000444/2023	JOGESH SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
122	CRLMP/0000445/2023	SATYABRATA PATI VS IPSITA NANDA	GOKULANANDA PADHI VS	/ /0 () //
123	CRLMP/0000446/2023	PRADYUMNA KUMAR BISOYI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 () //
124	CRLMP/0000447/2023	NARENDRA BARIK @ GAJENDRA BARIK VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
125	CRLMP/0000448/2023	PRASANTA KUMAR BEHERA	KAUSHAL HUSSAIN	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0000449/2023	KAUSIK SAHA	SANKAR PRASAD PANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000450/2023	CHANDAN PATI	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		LOVELINA MISHRA		//
128	CRLMP/0000451/2023	RANUBALA ROUT	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000452/2023	LOPAMUDRA MOHANTY	ALOK KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLREV/0000100/2023	NARAYAN CHANDRA SAHOO	ABINASH ROUTHAY	BALLIGUDA /136 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLREV/0000101/2023	GHUM DHAREI @ SURUBABU DHAREI	SURENDRA KUMAR GARTIA	BINIKA /24 /2010
		VS	VS	()
		STATE OF ODISHA		//
132	CRP/0000011/2023	SOBHADEVI AGRAWAL	SURYANARAYAN SATAPATHY	/ /
		VS	VS	()
		MANOJ KUMAR AGRAWAL		//
133	FAO/0000111/2023	NATIONAL INSURANCE COMPANY LTD.	R.R.MOHANTY	/ /
		VS	VS	()
		KARTIK SAHOO		//
134	LAA/0000010/2023	BANAMALI KHADANGA	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		LAND ACQUISITION OFFICER, KALAHANDI		//
135	LAA/0000011/2023	DHANURJA MAJHI	MOHENDRA KUMAR MOHAPATRO	/ /
		VS	VS	()
		LAND ACQUISITION OFFICER, KALAHANDI		//
136	MACA/0000169/2023	ORIENTAL INSURANCE CO. LTD.	NIBEDITA MOHANTY	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	MACA/0000170/2023	PURNA CHANDRA MAHANTA THE LEGAL MANAGER, CHOLAMANDALAM MS G.I.C. @ ANDAL KHAN VS SNEHALATA NAYAK	ADARSH KHA VS	// // 0 //
138	MATA/0000068/2023	RITA DEBI VS AJAY KUMAR YADAV	DEBASISH PATNAIK VS	// 0 //
139	RPFAM/0000068/2023	SASTI KUMAR MEHER VS TAPASWINI MEHER	ABHILASH MISHRA VS	// 0 //
140	RPFAM/0000069/2023	BISWAJYOTI JENA VS SANJUKTA LIMA	BRAHMANANDA TRIPATHY VS	// 0 //
141	RSA/0000085/2023	KUMUD CHANDRA SAHANI VS LIFE INSURANCE CORPORATION OF INDIA	SHANTI PRAKASH MOHANTY VS	// 0 //
142	RSA/0000086/2023	SAMBHUNATH BARIK VS LAXMI NARAYAN CHAND	BANSHIDHAR BAUG VS	// 0 //
143	RSA/0000087/2023	SAURI MAHARANA VS BHANUMATI DEI	DWARIKA PRASAD MOHANTY VS	// 0 //
144	RSA/0000088/2023	PUSPA DEI VS ASUTOSH BHARASAGAR@DURIA	TANMAY MISHRA VS	// 0 //
145	RSA/0000089/2023	PRAMILA SAHU VS KALPATARU SAHU	SOUGAT DASH VS	// 0 //
146	RVWPET/0000059/2023	JHARANABALA MAJHI VS COLLECTOR, JAGATSINGHPUR	BANSHIDHAR SATAPATHY VS	// 0 //
147	RVWPET/0000060/2023	SOBHAGINI BEHERA VS LUCKY BEHERA	ADITYA MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RVWPET/000061/2023	STATE OF ODISHA VS PARAKHITA SAHOO	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
149	RVWPET/000062/2023	STATE OF ODISHA VS JAMINI NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
150	RVWPET/000063/2023	STATE OF ODISHA VS KHAGENDRA NAYAK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
151	STREV/000007/2023	STATE OF ODISHA VS M/S MAHANADI COAL FIELDS LTD.	D BEHURA, S.C(C.T) VS	// 0 //
152	TRP(C)/000087/2023	NAMITA MOHARANA VS AJAY KUMAR MOHARANA	ALOK KUMAR PANDA VS	// 0 //
153	TRP(C)/000088/2023	KABITARANI SAHOO VS DEBASISH SAHOO	SUSANTA SEKHAR PARIDA VS	// 0 //
154	TRPCRL/000015/2023	PRASHANT KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	//0 0 //
155	WA/0000395/2023	STATE OF ODISHA VS APURBA KUMAR PATRA	Y.S.P. BABU, A.G.A. VS	// 0 //
156	WA/0000396/2023	STATE OF ODISHA VS SANTOSH KUMAR PARIDA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
157	WA/0000397/2023	STATE OF ODISHA VS TANMAY PALEI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
158	WA/0000398/2023	STATE OF ODISHA VS KAILASH CHANDRA JENA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
159	WA/0000399/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0000400/2023	SURENDRA KUMAR ROUT AMARESH KUMAR PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
161	WA/0000401/2023	STATE OF ODISHA	BIBHU PRASAD TRIPATHY,A.G.A	//
		VS	VS	0
162	WA/0000402/2023	SAYED FIROZUDDIN STATE OF ODISHA	PURNA CHANDRA DAS, A.S.C.	//
		VS	VS	0
163	WA/0000403/2023	NIHAR RANJAN CHOUDHURY STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
164	WA/0000404/2023	JAYADEVA DAKUA STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
165	WA/0000405/2023	LINGARAJ BEHERA STATE OF ODISHA	HARMOHAN DHAL,A.G.A	//
		VS	VS	0
166	WA/0000406/2023	BIPIN BIHARI SAHOO STATE OF ODISHA	HARMOHAN DHAL, A.G.A.	//
		VS	VS	0
167	WA/0000407/2023	BABURAM KHUNTIA STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
168	WA/0000408/2023	RAJANI KANTA TRIPATHY APARAJEETA NAIK	SWAYAMJIT ROUT	//
		VS	VS	0
169	WA/0000409/2023	COLLECTOR, BARGARH STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
170	WP(C)0006439/2023	ADIKANDA MALLICK INDUMATI GIRI	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0006440/2023	STATE OF ODISHA RANJAN KUMAR NAYAK @ RANJAN NAYAK VS R.T.O.CHANDIKHOLE	SUBHENDU KUMAR NAYAK VS	// // 0 //
172	WP(C)/0006441/2023	RANJAN KUMAR NAYAK @ RANJAN NAYAK VS R.T.O.CHANDIKHOLE	SUBHENDU KUMAR NAYAK VS	// 0 //
173	WP(C)/0006442/2023	MANJULATA PUROHIT VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
174	WP(C)/0006443/2023	BASUDEV PUROHIT VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
175	WP(C)/0006444/2023	DR. SWAPNA MAHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
176	WP(C)/0006445/2023	BHAGYABATI NAYAK @ DALEI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
177	WP(C)/0006446/2023	SAROJ KUMAR ROUT VS STATE OF ORISSA	MANAS PATI VS	// 0 //
178	WP(C)/0006447/2023	NIRANJAN NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
179	WP(C)/0006448/2023	K.KUMAR SWAMI PATRO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
180	WP(C)/0006449/2023	SURENDRA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
181	WP(C)/0006450/2023	RAJANI PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0006451/2023	JYOTI PRAKASH MISHRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
183	WP(C)/0006452/2023	LEENA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
184	WP(C)/0006453/2023	MANTU DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
185	WP(C)/0006454/2023	PRASANT KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
186	WP(C)/0006455/2023	KANHU CHARAN SAMAL VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
187	WP(C)/0006456/2023	GITA HEMBRAM VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
188	WP(C)/0006457/2023	SHYAM SUNDAR DANGUA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
189	WP(C)/0006458/2023	GANGADHAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
190	WP(C)/0006459/2023	SURESH CHANDRA NAYAK VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// 0 //
191	WP(C)/0006460/2023	DWIBENDU SHATAPATHY VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
192	WP(C)/0006461/2023	DASA BEHERA VS GANESH BEHERA	SOUBHAGYA KUMAR DASH VS	// 0 //
193	WP(C)/0006462/2023	GOUR CHANDRA SAHOO	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0006463/2023	GANESWAR SWAIN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0006464/2023	SHESHADEV NAYAK	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		DIRECTORATE OF SECONDARY EDUCATION, BBSR		//
196	WP(C)/0006465/2023	KASINATH MOHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0006466/2023	BIJAYA LAXMI GIRI	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0006467/2023	SWAPNAMALA BEHERA	BIKASH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0006468/2023	TAPAS KUMAR JENA	RAMESH CHANDRA JENA	//
		VS	VS	0
		THE COMMNR., COMMERCIAL TAX AND GST, ODISHA		//
200	WP(C)/0006469/2023	MINAKETAN SAHOO	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0006470/2023	LAKSHMI @ LAXMI SAHU	DEEPALI MAHAPATRA	//
		VS	VS	0
		BASANTA MANJARI SAHU		//
202	WP(C)/0006471/2023	SITAKANTA TRIPATHY	MAHITOSH SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0006472/2023	CHANDRAKANTA SABAT		//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0006473/2023	GAYATREE SWAMY	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0006474/2023	STATE OF ODISHA SUNDAR MOHAN BEHERA VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0006475/2023	STATE OF ODISHA BIROCHAN GORAI VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0006476/2023	STATE OF ODISHA BAIKUNTHA TRIPATHY VS	KUNAL KUMAR SWAIN VS	// // 0
208	WP(C)/0006477/2023	STATE OF ODISHA CHANDRA MOHAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
209	WP(C)/0006478/2023	STATE OF ODISHA PRADIPTA KUMAR DHARUA VS	KUNAL KUMAR SWAIN VS	// // 0
210	WP(C)/0006479/2023	STATE OF ODISHA ASHALATA PATRA VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0006480/2023	STATE OF ODISHA PRAVAKAR DASH VS	DR. JITENDRA KUMAR LENKA VS	// // 0
212	WP(C)/0006481/2023	STATE OF ODISHA B.DUCTOR REDDY VS	SHARMISTHA SAMAL VS	// // 0
213	WP(C)/0006482/2023	STATE OF ODISHA NARAHARI PRADHAN VS	ANIL KUMAR DAS VS	// // 0
214	WP(C)/0006483/2023	STATE OF ODISHA NANDA KISHORE GIRI VS	SHARMISTHA SAMAL VS	// // 0
215	WP(C)/0006484/2023	STATE OF ODISHA ANJELA PRIYADARSHINI DASH VS THE PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA	SATYABRATA MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0006485/2023	MAYABINI DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	WP(C)/0006486/2023	SUSHAMA KUMARI PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
218	WP(C)/0006487/2023	SARASWATI DAS VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
219	WP(C)/0006488/2023	SURJYAMANI DHAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	WP(C)/0006489/2023	BICHITRANANDA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
221	WP(C)/0006490/2023	KISHORE KUMAR NAYAK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
222	WP(C)/0006491/2023	RAGHUNATH PALEI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
223	WP(C)/0006492/2023	SATYABAN BARAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
224	WP(C)/0006493/2023	DASARATHI NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
225	WP(C)/0006494/2023	NITESH KUMAR PUJHARI VS ADDL . CHIEF SECY. TO GOVT. OF ODISHA, BBSR	LALATENDU SAMAL VS	// 0 //
226	WP(C)/0006495/2023	RAJESH KUMAR SHUKLA VS R.T.O. JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
227	WP(C)/0006496/2023	CHITTA RANJAN PANIGRAHI	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0006497/2023	R.T.O.JHARUSUGUDA BHAGABAT NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0
229	WP(C)/0006498/2023	STATE OF ODISHA RAJESH KUMAR SHUKLA	ASHOK KUMAR ROUT	//
		VS	VS	0
230	WP(C)/0006499/2023	R.T.O.JHARSUGUDA SURATHA BEHERA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
231	WP(C)/0006500/2023	STATE OF ODISHA NARESH CHANDRA BEHERA	BISWAJIT TRIPATHY	//
		VS	VS	0
232	WP(C)/0006501/2023	STATE OF ODISHA INDUMATI PRADHAN	SWAPNIL ROY	//
		VS	VS	0
233	WP(C)/0006502/2023	STATE OF ODISHA DEEPAK KUMAR MAHANTA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
234	WP(C)/0006503/2023	COLLECTOR AND DM, KEONJHAR UMASHANKAR SAHOO	DIPTI RANJAN SWAIN	//
		VS	VS	0
235	WP(C)/0006504/2023	R.T.O. KORAPUT BANSIDHAR SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0
236	WP(C)/0006505/2023	STATE OF ODISHA NIRJHAR MARUTA BAISAKH	AMIYA KUMAR TARAI	//
		VS	VS	0
237	WP(C)/0006506/2023	THE CHIEF MANAGER AND AO, CUTTACK MEENA KUMARI PATHY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
238	WP(C)/0006507/2023	STATE OF ODISHA CHITTARANJAN BHOI	LALIT SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0006508/2023	STATE OF ODISHA PRASANTA MOHANTY VS THE SECY. TO GOVT. OF ORISSA, WORKS DEPT.	KISHORE KUMAR JENA VS	// // 0 //
240	WP(C)/0006509/2023	M/S. SUN PESTICIDES PVT LTD. JAJPUR VS STATE OF ODISHA	CHINMAY MOHANTY VS	// 0 //
241	WP(C)/0006510/2023	JITENDRIYA SATAPATHY VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
242	WP(C)/0006511/2023	GADADHARA PARIDA VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
243	WP(C)/0006512/2023	PRATAP BARIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
244	WP(C)/0006513/2023	SUBHAM KUMAR NAIK VS PUNJAB NATIONAL BANK, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
245	WP(C)/0006514/2023	SUNANDA PATTANAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
246	WP(C)/0006515/2023	MADHUSUDAN PRADHAN VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
247	WP(C)/0006516/2023	PREMANANDA BHOI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
248	WP(C)/0006517/2023	KAMAL LOCHAN MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
249	WP(C)/0006518/2023	BPD STEEEL SYNDICATE PVT LTD, MAYURBHANJ VS UNION OF INDIA	MUKESH AGARWAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0006519/2023	DILLIP KUMAR PALEI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	WP(C)/0006520/2023	KRUSHNA CHANDRA MISHRA VS R.T.O.,CUTTACK	SITANSU MOHAN SINGH VS	// 0 //
252	WP(C)/0006521/2023	SWARNALATA PRADHAN VS COMMNR-CUM-SECY. EXCISE DEPT. BBSR	SUJATA JENA VS	// 0 //
253	WP(C)/0006522/2023	AJAY KUMAR SAHOO VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
254	WP(C)/0006523/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
255	WP(C)/0006524/2023	RAJANI PAHANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
256	WP(C)/0006525/2023	BHIKARI BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
257	WP(C)/0006526/2023	KANTABADA GRAM PANCHAYAT, KHURDA VS STATE OF ODISHA	NAGEN KUMAR BARIK VS	// 0 //
258	WP(C)/0006527/2023	PRASANT KUMAR NAYAK VS STATE OF ODISHA	MAMATA MISHRA VS	// 0 //
259	WP(C)/0006528/2023	MANOJ KUMAR MOHARANA VS THE STATE OF ODISHA	BASUDEV PANDA VS	// 0 //
260	WP(C)/0006529/2023	PRABHAT KUMAR DASH VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
261	WP(C)/0006530/2023	CHANDRASEKHAR SAMNATA	ANURAG PATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006531/2023	GHANSHYAM DAS SINGHANIA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA, CUTTACK		//
263	WP(C)/0006532/2023	GHANSHYAM DAS SINGHANIA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA		//
264	WP(C)/0006533/2023	KALINGA KESHARI PADHI	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006534/2023	TAPAN KUMAR PANDA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
266	WP(C)/0006535/2023	BIPIN BIHARI JENA	UDIT NARAYAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0006536/2023	SIBALAL HARICHANDAN MOHAPATRA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., KEONJHAR		//
268	WP(C)/0006537/2023	GHANSHYAM DAS SINGHANIA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA		//
269	WP(C)/0006538/2023	DEBA RANJAN PRADHAN	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006539/2023	JHUMURI BISOYI	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006540/2023	M/S SAI GARMENTS AND COSMETICS, BBSR	ANJAN KUMAR BISWAL	//
		VS	VS	0
		INDIAN BANK, BBSR		//
272	WP(C)/0006541/2023	BANASHREE DAS	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0006542/2023	STATE OF ODISHA SK. AZIZ VS	BITAS KUMAR SWAIN VS	// // ()
274	WP(C)/0006543/2023	CENTRAL BANK OF INDIA, BBSR GAURANGA MAHAPRABHU BIJE RAMAGARH VS	SURESH KUMAR CHOUDHURY VS	// // ()
275	WP(C)/0006544/2023	COMMNR. OF ENDWOMENTS, BBSR SUBASH CHANDRA SAMAL VS	SIDHESWAR MALLIK VS	// // ()
276	WP(C)/0006545/2023	STATE OF ODISHA RAJESH PERA VS	JIBARDHAN MENDALI VS	// // ()
277	WP(C)/0006546/2023	STATE OF ODISHA BALI BHUMIA VS	RABINDRA NATH PRUSTY VS	// // ()
278	WP(C)/0006547/2023	STATE OF ODISHA KAMALI PENTHIA @ KAMALI PENTHIA VS	RABINDRA NATH PRUSTY VS	// // ()
279	WP(C)/0006548/2023	STATE OF ODISHA SURESH CHANDRA PATRA VS	SHUBHENDU KUMAR PARIDA VS	// // ()
280	WP(C)/0006549/2023	STATE OF ODISHA KAMALA PENTHIA VS	RABINDRA NATH PRUSTY VS	// // ()
281	WP(C)/0006550/2023	STATE OF ODISHA SK.MEHARBAN VS	RAGHUNATH DAS MOHAPATRA VS	// // ()
282	WP(C)/0006551/2023	THE STATE OF ODISHA M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPMENT PVT. LTD., BBSR VS	MOHANKRISHNA NUNTO VS	// // ()
283	WP(C)/0006552/2023	STATE OF ODISHA PRASANTA KUMAR PARIDA VS BRANCH MANAGER, TATA AIG INS FIN. LTD, BALASORE	BRAJA MOHAN SARANGI VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0006553/2023	BRAHMESWAR MALLICK VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
285	WP(C)/0006554/2023	MUNIR BEG VS RTO, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
286	WP(C)/0006555/2023	SUNIL KUMAR JENA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
287	WP(C)/0006556/2023	PRADIP KUMAR PATEL VS REVENUE DIVISIONAL COMMISSIONER, SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
288	WP(C)/0006557/2023	PRADIP KUMAR PATEL VS REVENUE DIVISIONAL COMMISSIONER, SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
289	WP(C)/0006558/2023	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
290	WP(C)/0006559/2023	BAIKUNTHA JENA VS REGIONAL MANAER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
291	WP(C)/0006560/2023	AKASH NAG MATSA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
292	WP(C)/0006561/2023	SURESH KUMAR SAHOO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
293	WP(C)/0006562/2023	REKHA THAKUR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
294	WP(C)/0006563/2023	AFSARY BEGUM VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
295	WP(C)/0006564/2023	MOHAMMAD SAMSD ALAM	BRAJA MOHAN SARANGI	//

ORISSA HIGH COURT**FILING REPORT AS ON :01/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0006565/2023	REGIONAL MANAGER RBI, BBSR BAIKUNTHA JENA	BRAJA MOHAN SARANGI	//
		VS	VS	0
297	WP(C)/0006566/2023	STATE OF ODISHA ASISH @ ASHISH KUMAR MISHRA	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
298	WP(C)/0006567/2023	SHIBANI DASH SANJAYA KUMAR BARIKI	DILIP KUMAR SAHU	//
		VS	VS	0
299	WP(C)/0006568/2023	STATE OF ODISHA GORA HARIJAN	JATESWAR NAYAK	//
		VS	VS	0
300	WP(C)/0006569/2023	STATE OF ODISHA MANINI BEHERA	SURYA NARAYAN MISHRA	//
		VS	VS	0
301	WP(C)/0006570/2023	COLLECTOR AND DM, PURI SANTOSH KUMAR NATH	NARENDRA KUMAR SAHOO	//
		VS	VS	0
302	WP(C)/0006571/2023	STATE OF ODISHA PRADIPTA MALLICK	DR. BINOD KUMAR MISHRA	//
		VS	VS	0
303	WP(C)/0006572/2023	STATE OF ODISHA HARIHAR SAHOO	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
304	WP(C)/0006573/2023	STATE OF ODISHA SARAT KUMAR SWAIN	NIRANJAN LENKA	//
		VS	VS	0
305	WP(C)/0006574/2023	STATE OF ODISHA SURYAKANT MOHAPATRA	HIMANSU SEKHAR DEO	//
		VS	VS	0
306	WP(C)/0006575/2023	CEO, TATA POWER CENTRAL ODISHA, BBSR DILLIP KUMAR DASH	B.S.PANIGRAHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0006576/2023	STATE OF ODISHA SMITA RANJAN MOHANTY VS	BIDYADHAR PRADHAN VS	// // ()
308	WP(C)/0006577/2023	STATE OF ODISHA AMIYA KUMAR GOUDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0006578/2023	STATE OF ODISHA ASTIK RANJAN SINGH DEO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0006579/2023	STATE OF ODISHA M/S.DEEPAK STEEL AND POWER LTD. KEONJHAR VS	KESHAB CHANDRA KAR VS	// // ()
311	WP(C)/0006580/2023	STATE OF ODISHA SERVICE MASTER CLEAN LTD.,BIHAR VS	SAMARENDRA KUMAR MOHANTY VS	// // ()
312	WP(C)/0006581/2023	INDIAN RAILWAYS., BBSR ODISHA DRUGS MANUFACTURERS ASSOCIATION, VS	PITAMBAR ACHARYA VS	// // ()
313	WP(C)/0006582/2023	STATE OF ODISHA MANNEQUIN PHARMACEUTICALS PVT. LTD.,BBSR VS	PITAMBAR ACHARYA VS	// // ()
314	ABLAPL/0002225/2023	STATE OF ODISHA LIKINA BARIK VS	SANTOSHI BEHERA VS	// // GOP /78 /2022 ()
315	ABLAPL/0002226/2023	STATE OF ODISHA AJIT BHOL VS	GHANASHYAM NAMTOAR VS	// // JAGATSINGPUR /822 /2022 ()
316	ABLAPL/0002227/2023	STATE OF ODISHA BIJAYA KUMAR BEHERA @ SUBRATA BEHERA VS	SUSANTA KUMAR BARAL VS	// // KANPUR /28 /2023 ()
317	ABLAPL/0002228/2023	STATE OF ODISHA TUKU @ SIDHARTH SAHOO VS	BIKRAM KESHARI RAJ VS	// // BALIANTA P.S. /62 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :01/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0002229/2023	RASANANDA SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /73 /2023 () //
319	ABLAPL/0002230/2023	CHANDAN MUKHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BASTA /143 /2022 () //
320	ABLAPL/0002231/2023	ASHOK BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /51 /2023 () //
321	ABLAPL/0002232/2023	MITHUN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
322	ABLAPL/0002233/2023	SANJIT KUMAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BHUBAN /452 /2021 () //
323	ABLAPL/0002234/2023	CHAIN @ SAMIT MUDULI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /56 /2023 () //
324	ABLAPL/0002235/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /61 /2023 () //
325	ABLAPL/0002236/2023	HARA MOHAN BEHERA VS STATE OF ODISHA	JULU KHANSAMA VS	ATHAMALLIK /6 /2023 () //
326	ABLAPL/0002237/2023	ANANGA KUMAR JENA @ DILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	OUPADA /19 /2023 () //
327	ABLAPL/0002238/2023	BAIDHAR PRADHAN @ PRAHALLAD PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /58 /2023 () //
328	ABLAPL/0002239/2023	SUDARSAN CHINAGUN @ CHIRANGUL VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /272 /2022 () //
329	ABLAPL/0002240/2023	RANJAN PATRA	BISWARANJAN DALAI	/ /0

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FILING REPORT AS ON :01/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0002241/2023	CHITARANJAN CHHOTRAY @ BABU	AMULYA RATNA PANDA	BALANGA /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0002242/2023	BIKASH PANGI	NIHAR RANJAN SAHOO	POTTANGI /3 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0002243/2023	PRAVAKAR PARIDA	MANAS RANJAN DHAL	ABHAYACHANDPUR /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0002244/2023	SK JABIR @ MD JABIR KHAN @ BAHADAD JABIR KHAN	PRAMODA KUMAR MISHRA	PATTAMUNDAI /164 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0002245/2023	SAROJ MALIK	PRAMODA KUMAR MISHRA	PATTAMUNDAI /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0002246/2023	DILLIP MAHAKUD @ DILLIP KUMAR MAHAKHUDA	SUSANTA KUMAR BARAL	KANPUR /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0002247/2023	PRAKASH SAHOO	SUSANTA KUMAR TRIPATHY	BARAMBA /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0002248/2023	BINAPANI SAHU	JYOTIRMAYA SAHOO	RAIGHAR /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0002249/2023	SOURAV RANJAN MOHANTY	ANADI CHARAN NAYAK	TANGI /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0002250/2023	BASANTA KUMAR MISHRA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0002251/2023	KIRAN BISWAL	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /481 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0002252/2023	STATE OF ODISHA PRASANJIT BASTIA @ PRASHANJIT BASTIA VS	AMULYA RATNA PANDA VS	// SECTOR-7 /28 /2023 ()
342	ABLAPL/0002253/2023	STATE OF ODISHA SASMITA MAJHI VS	SUSHANTA HARICHANDAN VS	// NAIKANI-DIHI /238 /2022 ()
343	ABLAPL/0002254/2023	STATE OF ODISHA KUNA @ GOBINDA PRADHAN VS	PANCHANAN PANIGRAHI VS	// INDUASTRIAL,NISA /33 /2023 ()
344	ABLAPL/0002255/2023	STATE OF ODISHA APARTI DALEI VS	CHANDAN SAMANTARAY VS	// CHANDAKA P.S. /46 /2023 ()
345	ABLAPL/0002256/2023	STATE OF ODISHA PRAKASH CHANDRA SAHOO VS	BISHNU PRASAD PRADHAN VS	// NANDANKANAN /9 /2021 ()
346	ABLAPL/0002257/2023	STATE OF ODISHA SILU @ KRISHNA CHANDRA RANA @ PRADHAN VS	JAYADEBA BEHERA VS	// FATEGARH /46 /2023 ()
347	ABLAPL/0002258/2023	STATE OF ODISHA JAGAMOHAN PARIDA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /27 /2023 ()
348	ABLAPL/0002259/2023	STATE OF ODISHA SUSANTA @ SRIKANTA NAYAK VS	CHHABI BEHERA VS	// ADVA /89 /2022 ()
349	ABLAPL/0002260/2023	STATE OF ODISHA MANASWINI BEHERA VS	RUCHI RAJGARHIA VS	// BADAMBADI /40 /2023 ()
350	ABLAPL/0002261/2023	STATE OF ODISHA SUKANTA PARIDA @ HAPPY VS	NIKUNJA KUMAR ROUT VS	// ABHAYACHANDPUR /56 /2023 ()
351	ABLAPL/0002262/2023	STATE OF ODISHA BAYA @ BHAGABAN DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// SABARANG /155 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0002263/2023	SUKANTA ACHARYA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADAGODA P.S. /94 /2023 () //
353	ABLAPL/0002264/2023	NIRANJAN ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PIRAHAT P.S /207 /2022 () //
354	ABLAPL/0002265/2023	HARIBAL @ HARIBOL @ HARIBOLIA DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /12 /2023 () //
355	ABLAPL/0002266/2023	MANAS RANJAN MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /480 /2022 () //
356	ABLAPL/0002267/2023	SANJUKTA MOHANTY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	MADHUPATNA /157 /2018 () //
357	ABLAPL/0002268/2023	NEHERU SAHU VS STATE OF ODISHA	GOURA HARIJAN VS	KESINGA /0032 /2023 () //
358	ABLAPL/0002269/2023	NABAGHANA TANTI @ GHANA TANTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /85 /2023 () //
359	ABLAPL/0002270/2023	RAHUL NAYAK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	LINGARAJ P.S. /143 /2022 () //
360	ABLAPL/0002271/2023	DEBANAND NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KISHORENAGAR /141 /2022 () //
361	ABLAPL/0002272/2023	SAINAJ BIBI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDABALI /56 /2023 () //
362	ABLAPL/0002273/2023	PURNA CHANDRA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /40 /2023 () //
363	ABLAPL/0002274/2023	K. SANKAR	BYOMAKESH TRIPATHY	MAHILA (BERHAMPUR) /24 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :01/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0002275/2023	SATYAM SIVAM SUNDARAM MANGALAM DAS	SOHAN MISHRA	Dhamara Police Station /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0002276/2023	SHUNYABANEE SAHU	SOHAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0002277/2023	ANAND CHANDRA SAHOO	AMIT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0002278/2023	ASUTOSH DAS	DEBASNAN DAS	PURIGHAT /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0002279/2023	SANTOSH DAS	NIRAKAR JENA	SABARANG /0020 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :01/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 OJC/9214/2001	SIBANATH RANA-MP	
2	8/2023 CRP/11/2023	SOBHADEVI AGRAWAL-MP	SURYANARAYAN SATAPATHY
3	21/2023 STREV/7/2023	STATE OF ODISHA-MP	D BEHURA,S.C(C.T)
4	22/2023 STREV/7/2023	STATE OF ODISHA-MP	D BEHURA,S.C(C.T)
5	25/2023 JCRLA/47/2022	BRUNDABAN SING-MP	ADV.
6	33/2023 LAA/10/2023	BANAMALI KHADANGA-MP	MOHENDRA KUMAR MOHAPATRO
7	34/2023 LAA/10/2023	BANAMALI KHADANGA-MP	MOHENDRA KUMAR MOHAPATRO
8	35/2023 LAA/11/2023	DHANURJA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
9	36/2023 LAA/11/2023	DHANURJA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
10	54/2023 WPC(OAC)/3671/2016	CHANDRAMANI MEHER-MP	M/S S.K JOSHI
11	63/2023 CMAPL/172/2023	M/S ADITYA STEEL INDUSTRIES SRAMIK SANGH-MP	B.BARAL
12	64/2023 CMAPL/175/2023	BUTUNG JHANKAR-MP	SASANKA SEKHAR SAHOO
13	65/2023 CMAPL/243/2021	UNION OF INDIA-MP	PRAVAT KUMAR PADHI(CENTRAL GOVT. COUNSEL)
14	66/2023 ITA/28/2023	PRINCIPAL COMM. OF INCOME TAX, SAMBALPUR-MP	SIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.)
15	74/2023 RVWPET/61/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
16	75/2023 RVWPET/62/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
17	76/2023 RPFAM/68/2023	SASTI KUMAR MEHER-MP	ABHILASH MISHRA
18	76/2023 RVWPET/63/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
19	77/2023 MATA/135/2019	RAJ LAXMI SAHU@PADHI-MP	M/S.S.D.DAS
20	77/2023 RPFAM/193/2019	KIRAN PATRA-MP	M/S.H.N.MOHAPATRA
21	78/2023 RPFAM/69/2023	BISWAJYOTI JENA-MP	BRAHMANANDA TRIPATHY
22	83/2023 CRLMP/2460/2022	MANJU SURANA-MP	
23	84/2023 CRLMP/446/2023	PRADYUMNA KUMAR BISOYI-MP	ASHOK KUMAR SARANGI
24	85/2023 CRLMP/2112/2022	SWAGATIKA DASH-MP	
25	86/2023 CRLMP/448/2023	PRASANTA KUMAR BEHERA-MP	KAUSHAL HUSSAIN
26	87/2023	CHANDAN PATI-MP	BIBHU PRASAD MOHANTY

27	CRLMP/450/2023 102/2023	SAGARIKA SAHU-MP	LAKSHMAN MISHRA
28	TRP(C)/434/2022 103/2023	NAMITA MOHARANA-MP	ALOK KUMAR PANDA
29	TRP(C)/87/2023 104/2023	KABITARANI SAHOO-MP	SUSANTA SEKHAR PARIDA
30	TRP(C)/88/2023 155/2023	GHUM DHAREI @ SURUBABU DHAREI-MP	SURENDRA KUMAR GARTIA
31	CRLREV/101/2023 156/2023	GHUM DHAREI @ SURUBABU DHAREI-MP	SURENDRA KUMAR GARTIA
32	CRLREV/101/2023 157/2023	GHUM DHAREI @ SURUBABU DHAREI-MP	SURENDRA KUMAR GARTIA
33	CRLREV/101/2023 171/2023	MANAGING COMMITTEE OF NARASINGHPUR HIGH SCHOOL-MP.	DALAI
34	FAO/585/2019 172/2023	NATIONAL INSURANCE COMPANY LTD.-MP	R.R.MOHANTY
35	FAO/111/2023 173/2023	M.D., O.S.R.T.C., BHUBANESWAR-MP	AMITAV TRIPATHY
36	FAO/443/2022 174/2023	M/S. MAHAVIR PVC CABLES FACTORY, CUTTACK-MP	PRATIK DASH
37	FAO/55/2023 195/2023	SAMBHUNATH BARIK-MP	BANSHIDHAR BAUG
38	RSA/86/2023 196/2023	MRUDULA RAY-MP	MAHESWAR MOHANTY
39	RSA/13/2021 197/2023	PUSPA DEI-MP	TANMAY MISHRA
40	RSA/88/2023 198/2023	PRAMILA SAHU-MP	SOUGAT DASH
41	RSA/89/2023 220/2023	M/S. SWARNA NURSING HOME, BBSR-MP	TUSAR KUMAR MISHRA
42	CMP/231/2023 221/2023	KRISHNA GUPTA-MP	DESHA RANJAN RATH
43	CMP/232/2023 222/2023	SASIKANTA SATAPATHY-MP	SMITA RANJAN PATANAİK
44	CMP/233/2023 310/2023	SUA PAL-MP	M/S.K.C.NAYAK
45	MACA/881/2009 311/2023	NATIONAL INSURANCE COMPANY LTD.-MP	
46	MACA/586/2020 312/2023	N.I.CO.LTD-MP	
47	MACA/752/2010 313/2023	ORIENTAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
48	MACA/169/2023 314/2023	ORIENTAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
49	MACA/169/2023 315/2023	THE LEGAL MANAGER, CHOLAMANDALAM MS G.I.CO. LTD	DAMPALI KHAN
50	MACA/170/2023 358/2023	SAROJ KANHAR @ PINTU KANHAR-MP	UMAKANTA BARIK
51	BLAPL/1268/2023 359/2023	BHUA@BUDHIA BINDHANI-MP	RAKESH KUMAR DAS
52	BLAPL/1530/2023 360/2023	SIDHARTH ROUT @ SIPUN-MP	SOURA CHANDRA MOHAPATRA
53	BLAPL/6348/2022 361/2023	VINAY KUMAR SINGH-MP	
54	BLAPL/11537/2021 362/2023	NIMAIN CHARAN BARIK-MP	
55	BLAPL/12611/2022 363/2023	SUMIT KUMAR-MP	SHYAM MANOHAR
56	BLAPL/11120/2022 364/2023	ROHTASH KUMAR-MP	SHYAM MANOHAR
57	BLAPL/11122/2022 365/2023	SURENDRA BEHERA @ SURYA @ SURIA-MP	
	BLAPL/6581/2022		

58	493/2023 ABLAPL/965/2023	ABHISEK PATRA-MP	
59	494/2023 ABLAPL/15725/2022	JAYAKRUSHNA BHOI-MP	
60	495/2023 ABLAPL/14319/2022	CHANDAN KUMAR SAHU-MP	
61	496/2023 ABLAPL/15902/2022	PRITIRANI PARIDA-MP	
62	497/2023 ABLAPL/542/2023	BIPIN BHOI @ PRASANTA BHOI-MP	
63	498/2023 ABLAPL/8489/2022	BIKASH NAYAK-MP	
64	513/2023 CRLA/1172/2022	BISWANATH BUDDHIA-MP	PRATYUSH RANJAN PATNAIK
65	514/2023 CRLA/99/2023	PRASANNA KUMAR DASH-MP	GOPAL KRUSHNA MOHANTY
66	515/2023 CRLA/237/2021	ANANTA PARIDA-MP	AJAYA KUMAR BARIK M/S.K.C.SARANGI K.MISHRA
67	516/2023 CRLA/762/2017	MAHIA@MAHESWAR MALLIK-MP	M/S.ARUNA SAHU
68	517/2023 CRLA/276/2022	LALA@JAGANNATH PURTY-MP	PRANAYA SAHOO
69	518/2023 CRLA/276/2022	LALA@JAGANNATH PURTY-MP	PRANAYA SAHOO
70	519/2023 CRLA/242/2023	BIPIN CHANDRA BEHERA-MP	DINESH KUMAR PATRA
71	520/2023 CRLA/242/2023	BIPIN CHANDRA BEHERA-MP	DINESH KUMAR PATRA
72	521/2023 CRLA/573/2022	BIKRAM KESHARI MISHRA-MP	MANISH DHIR
73	522/2023 CRLA/25/2010	KUNJA B.MOHAPATRA-MP	M/S.GOPAL KRISHNA MOHANTY
74	523/2023 CRLA/165/2018	PRAMOD KHALKO-MP	M/S.S.P.DASH
75	779/2023 CRLMC/1125/2023	MANAS RANJAN DASH-MP	BALARAM NAYAK
76	780/2023 CRLMC/1128/2023	M/S. KUBOTA AGRICULTURAL MACHINERY INDIA PVT.LTD.	ADOMIRUMAR DAS
77	781/2023 CRLMC/1130/2023	SHAKTI SHANKAR MOHANTY-MP	MANOJ BIHARI DAS
78	782/2023 CRLMC/1132/2023	MAHENDRA BHOI-MP	SANTOSH KUMAR DWIVEDY
79	783/2023 CRLMC/604/2023	K.NARI MURTY@K.NARSINGHA MURTY-MP	JYOTIRMAYA SAHOO
80	784/2023 CRLMC/600/2023	S.VASANTU REDDY@S.WASANTU-MP	JYOTIRMAYA SAHOO
81	785/2023 CRLMC/337/2023	BABU TAREI@PRADEEP TAREI-MP	
82	786/2023 CRLMC/1135/2023	KAMAKHYA PRASAD SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
83	787/2023 CRLMC/1137/2023	HARI CHANDRA NAYAK-MP	DEEPAK KUMAR MOHAPATRA
84	788/2023 CRLMC/1140/2023	BISWANATH JENA-MP	SATYAJIT MOHAPATRA
85	789/2023 CRLMC/1142/2023	DIBAKAR RAUTIA-MP	Jibardhan Mendali
86	790/2023 CRLMC/1143/2023	RAJESH KUMAR MOHANTY-MP	RAMDAS ACHARY
87	791/2023 CRLMC/1145/2023	ARUN KUMAR SAHU-MP	HIMANSHU SEKHAR MISHRA
88	792/2023 CRLMC/1146/2023	PRAVATI SWAIN-MP	SURYAKANTA DWIBEDI
89	793/2023	ALOK BEHERA-MP	BHARAT BHUSAN ROUSTRAY

90	CRLMC/1147/2023 794/2023	BULU @ JYOTI RANJAN NAIK-MP	BHARAT BHUSAN ROUTRAY
91	CRLMC/1148/2023 795/2023	BUBU @ BHABANI SHANKAR BHANJA-MP	BHARAT BHUSAN ROUTRAY
92	CRLMC/1149/2023 796/2023	SIMANCHAL BEHERA-MP	PRASANTA KUMAR NANDA
93	CRLMC/1151/2023 797/2023	BULUKA TADINGI-MP	TUKUNA KUMAR MISHRA
94	CRLMC/1152/2023 798/2023	DHARMU@DHARMENDRA SAHU-MP	
95	CRLMC/275/2023 799/2023	ANIL KUMAR JENA @ KANHU-MP	RAKESH KUMAR ROUTRAY
96	CRLMC/1155/2023 986/2023	STATE OF ODISHA-MP	S.N.DAS, AGA
97	WA/584/2022 987/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
98	WA/395/2023 988/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
99	WA/395/2023 989/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
100	WA/395/2023 990/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
101	WA/396/2023 991/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
102	WA/396/2023 992/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
103	WA/396/2023 993/2023	TRINATH GOUDA-MP	DR. JITENDRA KUMAR LENKA
104	WA/1608/2022 994/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
105	WA/397/2023 995/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
106	WA/397/2023 996/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
107	WA/398/2023 997/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
108	WA/398/2023 998/2023	AMARESH KUMAR PATRA-MP	MANOJ KUMAR MOHANTY
109	WA/400/2023 999/2023	AMARESH KUMAR PATRA-MP	MANOJ KUMAR MOHANTY
110	WA/400/2023 1000/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
111	WA/399/2023 1001/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
112	WA/399/2023 1002/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
113	WA/401/2023 1003/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY,A.G.A
114	WA/401/2023 1004/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
115	WA/402/2023 1005/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
116	WA/402/2023 1006/2023	STATE OF ODISHA-MP	PURNA CHANDRA DAS, A.S.C.
117	WA/402/2023 1007/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
118	WA/403/2023 1008/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/403/2023 1009/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
120	WA/403/2023 1010/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
	WA/404/2023		

121	1011/2023 WA/404/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
122	1012/2023 WA/405/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
123	1013/2023 WA/405/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
124	1014/2023 WA/406/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
125	1015/2023 WA/406/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A.
126	1016/2023 WA/407/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
127	1017/2023 WA/407/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
128	1018/2023 WA/407/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
129	1019/2023 WA/408/2023	APARAJEETA NAIK-MP	SWAYAMJIT ROUT
130	1020/2023 WA/409/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
131	1021/2023 WA/409/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
132	1022/2023 WA/409/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
133	1023/2023 WA/61/2023	UNION OF INDIA-MP	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.)
134	2832/2023 WP(C)/6444/2023	DR. SWAPNA MAHAPATRA-MP	AVIJIT MISHRA
135	2833/2023 WP(C)/6445/2023	BHAGYABATI NAYAK @ DALEI-MP	RANJIT MOHANTY
136	2834/2023 WP(C)/6449/2023	SURENDRA MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
137	2835/2023 WP(C)/6452/2023	LEENA SAHU-MP	PRASANTA KUMAR NANDA
138	2836/2023 WP(C)/6455/2023	KANHU CHARAN SAMAL-MP	PRADIPTA KISHORE BHUYAN
139	2837/2023 WP(C)/17289/2016	BIRENDRA SAHOO-MP	M/S.SRIKAR KU.RATH
140	2838/2023 WP(C)/2248/2022	SOUMENDRA SWAIN-MP	SATYA RANJAN PATI
141	2839/2023 WP(C)/22311/2022	M/S SWASTIK STEVEDORES PVT. LTD., CUTTACK-MP	
142	2840/2023 WP(C)/3132/2015	M/S.BRG IRON and STEEL P LTD.-MP	M/S.PRADIPTA KU.MOHANTY
143	2841/2023 WP(C)/6461/2023	DASA BEHERA-MP	SOUBHAGYA KUMAR DASH
144	2842/2023 WP(C)/24923/2014	SNEHALATA PATEL-MP	M/S.SURYA N.SATPATHY
145	2843/2023 WP(C)/1824/2023	PAPUNA BEURA-MP	
146	2844/2023 WP(C)/1825/2023	AMRESH SAHOO-MP	
147	2845/2023 WP(C)/6464/2023	SHESHADEV NAYAK-MP	SASWAT KUMAR ACHARYA
148	2846/2023 WP(C)/6468/2023	TAPAS KUMAR JENA-MP	RAMESH CHANDRA JENA
149	2847/2023 WP(C)/6470/2023	LAKSHMI @ LAXMI SAHU-MP	DEEPALI MAHAPATRA
150	2848/2023 WP(C)/35901/2020	NITYANANDA RANA-MP	BUDHADEV ROURTRAY
151	2849/2023 WP(C)/6484/2023	ANJELA PRIYADARSHINI DASH-MP	SATYABRATA MOHANTY
152	2850/2023	KISHORE KUMAR NAYAK-MP	SUBHASREE MOHANTY

153	WP(C)/6490/2023 2851/2023	SATYABAN BARAL-MP	SUBHASREE MOHANTY
154	WP(C)/6492/2023 2852/2023	BHAGABAT NAYAK-MP	SAMIR KUMAR MISHRA
155	WP(C)/6497/2023 2853/2023	JAGADISH BARAL-MP	SATYAJIT MUKHARJEE
156	WP(C)/33714/2022 2854/2023	UMASHANKAR SAHU-MP	
157	WP(C)/3912/2023 2855/2023	NIRJHAR MARUTA BAISAKH-MP	AMIYA KUMAR TARAI
158	WP(C)/6505/2023 2856/2023	CHITTARANJAN PANDA-MP	ARUN KUMAR NAYAK
159	WP(C)/15366/2017 2857/2023	JAMBESWAR MAHADEV BIJE, JAMARA-MP	KISHORE KUMAR JENA
160	WP(C)/28854/2022 2858/2023	PRASANTA MOHANTY-MP	KISHORE KUMAR JENA
161	WP(C)/6508/2023 2859/2023	PRASANTA MOHANTY-MP	KISHORE KUMAR JENA
162	WP(C)/6508/2023 2860/2023	M/S. SUN PESTICIDES PVT LTD. JAJPUR-MP	CHINMAY MOHANTY
163	WP(C)/6509/2023 2861/2023	KHUNTIA NIJOGA-MP	PATITAPABAN PANDA
164	WP(C)/23419/2021 2862/2023	JITENDRIYA SATAPATHY-MP	RABINDRA KUMAR SAHOO
165	WP(C)/6510/2023 2863/2023	KISHORI M.CHAMPATY-MP	
166	WP(C)/3565/2011 2864/2023	SUBHAM KUMAR NAIK-MP	UPENDRA KUMAR SAMAL
167	WP(C)/6513/2023 2865/2023	SUNANDA PATTANAYAK-MP	BIDESH RANJAN BEHERA
168	WP(C)/6514/2023 2866/2023	MADHUSUDAN PRADHAN-MP	DEEPAK KUMAR MOHAPATRA
169	WP(C)/6515/2023 2867/2023	RINA RATH-MP	PAMI RATH
170	WP(C)/15191/2022 2868/2023	BPD STEEEL SYNDICATE PVT LTD, MAYURBHANJ-MP	MUKESH AGARWAL
171	WP(C)/6518/2023 2869/2023	SWARNALATA PRADHAN-MP	SUJATA JENA
172	WP(C)/6521/2023 2870/2023	MRS.MANJU PRAVA MISHRA-MP	
173	WP(C)/15312/2015 2871/2023	BHIKARI BEHERA-MP	DEEPAK KUMAR PANI
174	WP(C)/6525/2023 2872/2023	MRS.MANJU PRAVA MISHRA-MP	
175	WP(C)/15312/2015 2873/2023	KANTABADA GRAM PANCHAYAT, KHURDA-MP	NAGEN KUMAR BARIK
176	WP(C)/6526/2023 2874/2023	PRASANT KUMAR NAYAK-MP	MAMATA MISHRA
177	WP(C)/6527/2023 2875/2023	DECEMBER MUDULI-MP	GYANA RANJAN SETHI
178	WP(C)/25201/2021 2876/2023	BANASHREE DAS-MP	NIRANJAN LENKA
179	WP(C)/6541/2023 2877/2023	M/S SAI GARMENTS AND COSMETICS, BBSR-MP	ANJAN KUMAR BISWAL
180	WP(C)/6540/2023 2878/2023	SK. AZIZ-MP	BITAS KUMAR SWAIN
181	WP(C)/6542/2023 2879/2023	SUBASH CHANDRA SAMAL-MP	SIDHESWAR MALLIK
182	WP(C)/6544/2023 2880/2023	ODISHA POWER GENERATION CORP. LTD.-MP	DURGA PRASAD NANDA
183	WP(C)/25114/2021 2881/2023	MANOJ KUMAR NAYAK-MP	
	WP(C)/18709/2022		

184	2882/2023 WP(C)/6551/2023	M/S BAIKUNTHA BALIA CONSULTANCY AND DEVELOPMENT, BBSR-MP	PRASANTA KUMAR SATAPATHY
185	2883/2023 WP(C)/6560/2023	AKASH NAG MATSA-MP	BIMBISAR DASH
186	2884/2023 WP(C)/33167/2022	THE MD, OMFED, BBSR-MP	SATYA SUNDAR KANUNGO
187	2885/2023 WP(C)/3839/2019	SNIGDHA PATNAIK-MP	
188	2886/2023 WP(C)/6566/2023	ASISH @ ASHISH KUMAR MISHRA-MP	SUSANTA SEKHAR MOHAPATRA
189	2887/2023 WP(C)/5438/2023	ABDUL NIJAM-MP	
190	2888/2023 WP(C)/12381/2017	JYOTINDRA KUMAR MISHRA-MP	M/S.SUMIT KU.MOHANTY
191	2889/2023 WP(C)/6568/2023	GORA HARIJAN-MP	JATESWAR NAYAK
192	2890/2023 WP(C)/119/2023	JAYA CHANDRA JAL-MP	
193	2891/2023 WP(C)/29250/2022	NARAHARI NAYAK-MP	PRASANTA KUMAR SATAPATHY
194	2892/2023 WP(C)/6573/2023	SARAT KUMAR SWAIN-MP	NIRANJAN LENKA
195	2893/2023 WP(C)/6576/2023	SMITA RANJAN MOHANTY-MP	BIDYADHAR PRADHAN
196	2894/2023 WP(C)/6570/2023	SANTOSH KUMAR NATH-MP	NARENDRA KUMAR SAHOO
197	2895/2023 WP(C)/6579/2023	M/S.DEEPAK STEEL AND POWER LTD. KEONJHAR-MP	KESHAB CHANDRA KAR
198	2896/2023 WP(C)/6580/2023	SERVICE MASTER CLEAN LTD.,BIHAR-MP	SAMARENDRA KUMAR MOHANTY
199	2897/2023 WP(C)/6581/2023	ODISHA DRUGS MANUFACTURERS ASSOCIATION, BBSR-MP	PITAMBAR ACHARYA
200	2898/2023 WP(C)/6582/2023	MANNEQUIN PHARMACEUTICALS PVT. LTD.,BBSR-MP	PITAMBAR ACHARYA
201	2899/2023 WP(C)/5692/2023	M/S. ANTARYAMI SAHOO-MP	KSHIROD KUMAR SAHOO